

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 126 of 2011

Dated: 23rd August, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

M/s Vengiri Power Generation Ltd.

.... **Appellant (s)**

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Avinav, Advocate

Counsel for the Respondent(s) : Mr. K.V. Balakrishnan for APERC

ORDER

On the prayer of learned counsel for the Appellant, hearing is adjourned to **30th October, 2012.** Reply, if any, by the respondent may be filed with service of copy to the other side ahead of the date of hearing.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**